

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated: 3rd July, 2014

M/s. Maruti Suzuki India Ltd.

...Appellant (s)

Versus

**Haryana Electricity Regulatory
Commission & Anr.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **31.07.2014**.

COURT MASTER